

SHRI BUTA SINGH: I fully share the views expressed by the Member.

SHRI PILOO MODY: He is giving reciprocal compliments and you are blocking it.

MR. CHAIRMAN: No. It is a very well placed advice which will be considered.

SHRI R. R. MORARKA: Sir, the statement laid by the hon. Minister says,

"Apart from increase in the cost of labour and materials after the 1973 oil crisis increased scope of work necessitated taking into account the effects of floods ..." etc.

Sir, may I know from the hon. Minister how the oil crisis or increase in the oil price necessitated the re-scheduling of the by-pass. What had the Unnao bypass to do with the increase in oil prices?

SHRI BUTA SINGH: Sir, after that increase in the oil prices, there was a general policy decision to divert the finances more towards meeting the oil demands and to slow down the works that were going on. And because of the slowing down of the works, they consumed a lot of time and prices shot up.

SHRI R. R. MORARKA: No, the hon. Minister has not followed. The statement says: "...after the 1973 oil crisis, increased scope of work necessitated taking into account the effects of floods..." etc. So, how did the oil crisis increase the scope of work? That is my question.

SHRI BUTA SINGH: The scope of work was increased, as put by Mr. Mody, by heavy floods and other disturbing features. One of the contributing factors was the oil crisis.

SHRI R. R. MORARKA: He is not following. How had the oil crisis necessitated increased scope of work? *(Interruptions)*

MR. CHAIRMAN: The oil crisis influenced everything. *(Interruptions)* I think it is enough, Question No. 286.

Construction of railway bridge at Mangalore

*286. **SHRI B. IBRAHIM:** Will the Minister of RAILWAYS be pleased to state:

(a) what are the reasons for the delay in completing the work of changing the girders put on the Railway bridge across the Nethravathi river during the last one and a half years; and

(b) by when Government propose to complete the said work?

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI):

(a) The delay was due to non-availability of matching steel for fabrication of 8 steel girders.

(b) 8 out of 16 girders have already been replaced. The matching steel has since been arranged for fabrication of remaining 8 girders and the work is expected to be completed by May 1981.

SHRI PILOO MODY: This is also due to the oil crisis.

SHRI B. IBRAHIM: Mr. Chairman, Sir, out of the 16 girders, only eight girders have been changed so far. And for the last five months, the entire work has been stopped. I would like to ask the hon. Minister the reason for the stopping of the said work. And further I would like to know from the hon. Minister how much time it will take to complete the entire work.

SHRI KAMLAPATI TRIPATHI: I have already said that the work will be completed by May 1981. And the fabrication is taking place now. We have got the matching steel which is needed, and the fabrication is taking

place. The whole work will be completed by May 1981.

SHRI B. IBRAHIM: The hon. Minister has not given a correct answer as regards the delay in completing the work.

SHRI KAMLAPATI TRIPATHI: Sir, I am told that the non-availability of matching steel was the cause for the delay. Now we have got it. We are trying to do it and complete it by May 1981.

MR. CHAIRMAN: Question No. 287.

SHRI SHYAM LAL YADAV: Sir,...

SHRI ERA SEZHIYAN: Sir, you have passed on to the next question. (Interruptions)

श्री श्याम लाल यादव : श्रीमन्, इस मामले में मैं मंत्री जी से यह जानना चाहता था कि रेलवे के पुलों का जहां जहां नवीकरण हो रहा है और जहां पर इस तरह से बहुत ज्यादा विलम्ब हो रहा है उसके लिए क्या व्यवस्था रेल मंत्री ने की है ? आज एक पुल के निर्माण में इतने दिनों की देर हो गयी । मेरी यह जानने की कोशिश है कि जितने पुलों का निर्माण हो रहा है—इलाहाबाद में दिलनाथा—उनमें बराबर देर होती चली जा रही है तो क्या हम यह समझें कि रेलवे बोर्ड द्वारा इस तरह की एहतियाती कार्यवाही नहीं की गयी यह अनुमान करके कि स्टील की कोई कमी होगी, सीमेंट की कमी होगी ? क्या इस के लिए कोई योजना बनाई है जिससे रोज-रोज देरी न हो ?

श्री कमलापति त्रिपाठी : मान्यवर, सारे पुल रेलवे बोर्ड थोड़े ही बनाता है । रेलवे बोर्ड बनाता है रेलवे के पुल । माननीय सदस्य ने इलाहाबाद के पुल का जिक्र किया । उसे उत्तर प्रदेश का पी० डब्ल्यू० डी० बना रहा है ।

श्री श्याम लाल यादव : पटना का ?

श्री कमलापति त्रिपाठी : पटना का रोड ब्रिज वहां की सरकार बना रही है । हम रेलवे ब्रिज की बात करते हैं और जहां देरी हो रही है उसको देख रहे हैं कि जल्दी हो । कई कारण हो जाते हैं क्योंकि मेटेरियल नहीं मिलता । पिछले सालों में मेटेरियल का मिलना बहुत ज्यादा मुश्किल हो गया । जब मिलता है तो हम काम शुरू करते हैं और कोशिश करते हैं कि तेजी से हो जाए । मैं समझता हूं कि इसमें तेजी आवेगी और जल्दी काम पूरे होंगे ।

MR. CHARMAN: Question No. 287.

DR. RAFIQ ZAKARIA: Sir, I want to ask a question.

MR. CHAIRMAN: On what ?

SHRI KALYAN ROY: Sir, you have called the next question.

MR. CHAIRMAN: All right. (Interruptions) You also want to ask? (Interruptions)

SHRI B. N. BANERJEE: Sir, once the Chair has gone to the next question, you should not go back to the previous question.

MR. CHAIRMAN: But Dr. Zakaria is one who will come into my chamber otherwise ...

DR. RAFIQ ZAKARIA: This is a very unfair observation. We have been very, very obedient to you. You on the contrary allow all kinds of indulgence to Opposition...

SHRI KALYAN ROY: No, no. These is no indulgence.

DR. RAFIQ ZAKARIA: I want it as a matter of right. I do not want it as a matter of indulgence.

MR. CHAIRMAN: There is no right to a question except what I allow.

DR. RAFIQ ZAKARIA: This is not correct. Question Hour is for Members. All that you are required to do is to allow whoever catches your eye. We have to catch your eye. And if you take this attitude that you will allow whomsoever you like, then we cease to be Members...

SHRI NAGESHWAR PRASAD SHAHI: Dr. Zakaria, you cannot direct the Chair.

DR. RAFIQ ZAKARIA: There is no question of directing the Chair. We have had too much of this.

SHRI NAGESHWAR PRASAD SHAHI: You are directing the Chair. How can you do that?

MR. CHAIRMAN: Now let us go on to the next question, Q. No. 287.

SHRI PILOO MODY: If he persists, you throw him out.

DR. RAFIQ ZAKARIA: You dare do that! Sir, I object to his remark...

MR. CHAIRMAN: Yes, yes, there are many such. I am afraid at this rate... (interruptions)

SHRI PILOO MODY: Sir, you throw me out also.

MR. CHAIRMAN: I would be deterred. I do not know, how I could do it.

(Interruptions)

DR. RAFIQ ZAKARIA: Do you allow this gentleman to go on sitting there and talking to you? Is this the decorum of the House? Even if he wants to say something, he should get up despite his bulk.

MR. CHAIRMAN: Mr. Zakaria, I am afraid I was only trying to make the thing pass by. Now let us go to the next question...

श्री शिव चन्द्र झा : सीमन मेरा बाईट आफ आर्डर है। अभी आपने कहा

कि किसको प्रश्न पूछना है यह आप डिसाइड करेंगे। तो मैं जानना चाहता हूँ कि, यह आप डिसाइड करेंगे या वह डिसाइड करेंगे ?

श्री सभापति : यह हम डिसाइड करेंगे।

श्री शिव चन्द्र झा : तब फिर उसके संबंध में यह कौन हैं आपको कुछ कहने वाले ?

दूसरी बात यह है कि क्या आप चाहेंगे कि इस तरह का व्यवधान सदन में हो जिस तरह से यहां हो रहा है।

(Interruptions)

SHRI N. K. P. SALVE: Sir, day in and day out this has been happening. This does not add to the dignity of the House. This sort of altercations have to be avoided. There are some Members who provoke this sort of a thing. If Dr. Zakaria was seeking to catch your eye, what is wrong in it?

MR. CHARMAN: No, there is nothing wrong.

SHRI N. K. P. SALVE: I submit further he has a right to catch your eye...

SHRI NAGESHWAR PRASAD SHAHI: But he cannot direct the Chair.

SHRI N. K. P. SALVE: No, no. He merely said it is my right to stand up to catch your eye. Is there any lack of decorum in that?

MR. CHAIRMAN: There is nothing but when I passed on to the next question...

DR. RAFIQ ZAKARIA: Yesterday, sixteen minutes of the House during Question Hour were taken in your altercation with Mr. Kulkarni. Even when you had given your ruling, Mr. Kulkarni went on. Was that in conformity with the rules?

SHRI N. K. P. SALVE: We want to avoid such situations. Whichever norms you lay down, let there be a just and fair approach to the thing.

SHRI A. G. KULKARNI: Sir, I rise on a point of personal explanation...

MR. CHAIRMAN: Please sit down. Let us take up the next question.

SHRI PILOO MODY: Sir, he has a right to make his point. Right of self-defence is a natural thing.

MR. CHAIRMAN: The keeping of order in this House is my responsibility. All the honourable Members are trying to restore order by adding to the disorder. I would appeal to them, leave the running of the House to me. I have run many other institutions and I know how to do it. Thank you very much for your assistance. Now next question, 287.

SHRI A. G. KULKARNI: Sir, I have a submission to make. Dr. Zakaria, an hon. Member from the Congress (I) Party, mentioned my name and said that yesterday I had taken... (*Interruptions*)

MR. CHAIRMAN: Dr. Zakaria, please sit down.

SHRI A. G. KULKARNI: There is a convention in this House not to raise point of order during Question Hour. For Heaven's sake, do not try to negate it and establish other conventions which have already been ruled out for the last so many years... (*Interruptions*).

SHRI PILOO MODY: He is Jack in the box.

SHRI A. G. KULKARNI: Sir, is Dr. Zakaria your Advocate?

MR. CHAIRMAN: No.

SHRI A. G. KULKARNI: Then, I will deal with the Chair and ignore the intruder. My submission to you

is that you have rightly ruled in this very House that there will be no point of order...

MR. CHAIRMAN: During Question Hour.

SHRI A. G. KULKARNI: We agreed to that. We faithfully followed it. But points of order are being allowed...

MR. CHAIRMAN: Not being allowed. It is just because hon. Members raise them...

SHRI A. G. KULKARNI: Then either you control them or rule them out of order.

Secondly, I was specifically charged that yesterday during Question Hour I had some altercations with you...

MR. CHAIRMAN: No altercations.

SHRI A. G. KULKARNI: Whatever it is, Sir, I do not speak Queen's English. I am an ordinary person—a farmer. My submission is that there was a question yesterday...

SHRI KALYAN ROY: My God! All this during Question Hour?

SHRI A. G. KULKARNI: Yesterday I made a protest to you for not allowing a question. Now, that cannot be taken by some other intruder or other hon. Members... (*Interruptions*).

MR. CHAIRMAN: You are quite right.

SHRI A. G. KULKARNI: Then kindly stop him.

MR. CHAIRMAN: I have stopped him.

DR. RAFIQ ZAKARIA: I object to that. You cannot allow him...

MR. CHAIRMAN: You sit down. Please sit down. If the hon. Members will go on like that, I shall be compelled, to adjourn the House. I warn

them that this sort of thing will not be allowed to continue.

SHRI BHUPESH GUPTA: Please do not adjourn.

MR. CHAIRMAN: Question No. 287. We were going on extremely well till this disturbance began. I know the reason.

**Repair of Eastern Express Highway
No. 3**

***287. SHRI PANDURANG DHARMAJI JADHAV:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Eastern Express Highway No. 3 running between Thana and Bhiwandi has been under repairs for the last many years and creating difficulties for vehicular traffic;

(b) if so, what are the reasons that have prolonged the repairing of the road by patch work; and

(c) whether the repairs are likely to be completed before the monsoon starts?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b) Presumably the Member is referring to National Highway No. 3 between Thana and Bhiwandi and not the Eastern Express Highway which starts from Bombay and ends near Thana. A bypass is being provided for Thana-Bhiwandi section including the two bridges over Kalwa and Kasheli. The work is in progress on the two bridges and part length of the road, the work on the remaining length being expected to be taken up soon. In the meantime, the existing National Highway portion between Thana and Bhiwandi is kept traffic-worthy. Some damages did take place during the floods in the past few years. The major work by sections of treating badly cracked

cement concrete pavement for rehabilitating-overlaying such portions were taken in hand, as part of flood damage repair estimates in different years.

(c) Yes, Sir.

SHRI A. G. KULKARNI: I want to know from the hon. Minister one thing only. He said that the two bridges are under construction and the work will be taken up as early as possible. Will the hon. Minister inform the House correctly as to how many years this malady about Thana-Bhiwandi road has been there? At least, Sir, does he know that? Or, will he supply that information? Looking to the long period during which this Thana-Bhiwandi section has been under repairs, as we know, I would like to know one thing. It has been so for the past three years and that I have personally seen because I travel by that road. Now, will the honourable Minister assure us that the Government will take a quick decision either to repair it or to do away with the bridges or to do whatever it wants? But you take a decision because the rainy season has started and all the traffic between Thana and Bhiwandi going on this road is stalled. Alongwith this, Sir, the coast road, particularly the Bombay-Maha Ratnagiri road is also languishing for the last so many years, particularly the Ratnagiri section. Is the Minister aware of this and also aware of the fact that the National Highway which is required for national security is in a very bad state in Maharashtra and, if so, what is the reason for this state?

SHRI BUTA SINGH: Sir, at the moment I can speak about the stretch of road which is under question now. I can say that we expect this work to be completed by 1981.

SHRI A. G. KULKARNI: For how many years this has been in this condition? I asked you for how many years it has been lying so. You tell